ORIGINAL IN HINDI

GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.1219 TO BE ANSWERED ON 9TH FEBRUARY, 2022

PORTING OF RATION CARD

†1219. DR. BHARATIBEN DHIRUBHAI SHIYAL: SHRI RODMAL NAGAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the details of the number of ration cards ported from one State to another in the country so far; State-wise;

(b) whether the Government has made any assessment of benefit/loss for the ration card holders in this portability scheme; and

(c) if so, the details thereof?

A N S W E R THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a): Under the technology driven One Nation One Ration Card (ONORC) plan, as such there is no need to physically port the ration card from one State/UT to another, as the beneficiaries have choice to lift their foodgrains from any electronic Point of Sale (ePoS) device enabled Fair Price Shop (FPS) from anywhere in the country, by using their same/existing ration card issued in their home State/UT. Since inception of the ONORC plan in August 2019, a total of about 56 Crore portability transactions have been recorded in the States/UTs under ONORC up to 31st January 2022. A State/UT wise statement showing total number of portability transactions recorded under ONORC is at <u>Annexure</u>.

(b) & (c): As part of the Concurrent Evaluation of the implementation of National Food Security Act (NFSA) and Targeted Public Distribution System (TPDS) operations through Monitoring Institutes (MIs), which are esteemed universities and institutions of national repute, the Department has conducted assessments of the implementation of the ONORC plan in States/UTs in a phased manner. Also, from the large volume of portability transactions under ONORC, it is evident that the beneficiaries are leveraging the facility of ration portability to access their NFSA as well as PM-GKAY foodgrains from any FPS of their choice, without being dependent on the tagged ration shop in the ration card. Such a flexibility was not available earlier under the traditional TPDS operations when beneficiaries had to lose their food security benefits in the event of migration or being away from their village/town or designated FPS.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1219 FOR ANSWER ON 09.02.2022 IN THE LOK SABHA.

State/UT wise statement showing total number of portability transactions	recorded by States/UTs			
under ONORC since inception in August 2019 and upto 31st January 2022:				

SI.	State/UT (as Sale State/UT)	ONORC Enabled in State/UT From	No. of Total Portability Transactions under ONORC
1	Andaman & Nicobar Islands	Dec 2020	10,591
2	Andhra Pradesh	Aug 2019	8,62,33,519
3	Arunachal Pradesh	Oct 2020	1,230
4	Assam	a a a a	-
5	Bihar	May 2020	15,90,43,162
6	Chandigarh	Nov 2020	175
7	Chhattisgarh		-
8	Dadra & Nagar Haveli and Daman & Diu	May 2020	1,34,833
9	Delhi	Jul 2021	49,09,874
10	Goa	Jan 2020	26,714
11	Gujarat	Aug 2019	16,30,859
12	Haryana	Oct 2019	2,17,87,306
12	Himachal Pradesh	May 2020	
13	Jammu & Kashmir		15,420
14	Jharkhand	Aug 2020	5,70,861
		Jan 2020	15,96,043
16	Karnataka	Oct 2019	3,50,69,194
17	Kerala	Oct 2019	3,37,58,683
18	Ladakh	Sep 2020	169
19	Lakshadweep	Sep 2020	54
20	Madhya Pradesh	Jan 2020	1,61,13,402
21	Maharashtra	Aug 2019	3,06,22,910
22	Manipur	Aug 2020	1,519
23	Meghalaya	Dec 2020	37
24	Mizoram	Jun 2020	1,604
25	Nagaland	Aug 2020	8,429
26	Odisha	Jun 2020	28,578
27	Puducherry	Nov 2020	1
28	Punjab	May 2020	32,74,644
29	Rajasthan	Oct 2019	6,67,66,502
30	Sikkim	Jun 2020	3,222
31 32	Tamil Nadu Telangana	Oct 2020	11,04,524
33	Tripura	Aug 2019 Jan 2020	5,16,65,402 5,44,626
34	Uttarakhand	Aug 2020	23,735
35	Uttar Pradesh	May 2020	4,26,51,136
36	West Bengal	Aug 2021	229
	Total		55,75,99,187
